

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/266 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the th 20 January, 2022.

Sub: **Special Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/11 dtd. 12.01.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **special casual leave for 7 days from 17.01.2022 to 23.01.2022**, as per **Notification, dated the 18th January, 2022** of the Health & Family Welfare Department, Government of Assam. The in-charge District and Sessions Judge, Kamrup, Amingaon shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/267-267(A)/ dated, 20-01-2022

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2. ~~The~~ Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda